

## SECTION XV

## BASE METALS AND ARTICLES OF BASE METAL

## NOTES

1. This Section does not cover :

(a) prepared paints, inks or other products with a basis of metallic flakes or powder (headings 3207 to 3210, 3212, 3213 or 3215);

(b) ferro-cerium or other pyrophoric alloys (heading 3606);

(c) headgear or parts thereof of heading 6506 or 6507;

(d) umbrella frames or other articles of heading 6603;

(e) goods of Chapter 71 (for example, precious metal alloys, base metal clad with precious metal, imitation jewellery);

(f) articles of Section XVI (machinery, mechanical appliances and electrical goods);

(g) assembled railway or tramway track (heading 8608) or other articles of Section XVII (vehicles, ships and boats, aircraft);

(h) instruments or apparatus of Section XVIII, including clock or watch springs;

(i) lead shot prepared for ammunition (heading 9306) or other articles of Section XIX (arms and ammunition);

(k) articles of Chapter 94 (for example, furniture, mattress supports, lamps and lighting fittings, illuminated signs, prefabricated buildings);

(l) articles of Chapter 95 (for example, toys, games, sports requisites); or

(m) hand sieves, buttons, pens, pencil-holders, pen nibs, monopods, bipods, tripods and similar articles or other articles of Chapter 96 (miscellaneous manufactured articles); or

2. Throughout this Schedule, the expression “parts of general use” means :

(a) articles of heading 7307, 7312, 7315, 7317 or 7318 and similar articles of other base metal;

(b) springs and leaves for springs, of base metal, other than clock or watch springs (heading 9114);  
and

(c) articles of headings 8301, 8302, 8308, 8310 and frames and mirrors, of base metal, of heading 8306.

In Chapters 73 to 76 and 78 to 82 (but not in heading 7315) references to parts of goods do not include references to parts of general use as defined above.

Subject to the preceding paragraph and to Note 1 to Chapter 83, the articles of Chapter 82 or 83 are excluded from Chapters 72 to 76 and 78 to 81.

3. Throughout this Schedule, the expression “base metals” means :

iron and steel, copper, nickel, aluminium, lead, zinc, tin, tungsten (wolfram), molybdenum, tantalum, magnesium, cobalt, bismuth, cadmium, titanium, zirconium, antimony, manganese, beryllium, chromium, germanium, vanadium, gallium, hafnium, indium, niobium (columbium), rhenium and thallium.

4. Throughout this Schedule, the term “cermets” means products containing a microscopic heterogeneous combination of a metallic component and a ceramic component. The term “cermets” includes sintered metal carbides (metal carbides sintered with a metal).

5. Classification of alloys (other than ferro-alloys and master alloys as defined in Chapters 72 and 74) :

(a) an alloy of base metals is to be classified as an alloy of the metal which predominates by weight over each of the other metals;

(b) an alloy composed of base metals of this Section and of elements not falling within this Section is to be treated as an alloy of base metals of this Section if the total weight of such metals equals or exceeds the total weight of the other elements present;

(c) in this Section, the term “alloys” includes sintered mixtures of metal powders, heterogeneous intimate mixtures obtained by melting (other than cermets) and intermetallic compounds.

6. Unless the context otherwise requires, any reference in this Schedule to a base metal includes a reference to alloys which, by virtue of Note 5 above, are to be classified as alloys of that metal.

7. Classification of composite articles :

Except where the headings otherwise require, articles of base metal (including articles of mixed materials treated as articles of base metal under the Interpretive Rules) containing two or more base metals are to be treated as articles of the base metal predominating by weight over each of the other metals.

For this purpose:

(a) iron and steel, or different kinds of iron or steel, are regarded as one and the same metal;

(b) an alloy is regarded as being entirely composed of that metal as an alloy of which, by virtue of Note 5, it is classified; and

(c) a cermet of heading 8113 is regarded as a single base metal.

8. In this Section, the following expressions have the meanings hereby assigned to them:

(a) waste and scrap:

metal waste and scrap from the manufacture or mechanical working of metals, and metal goods definitely not usable as such because of breakage, cutting-up, wear or other reasons.

(b) Powders:

products of which 90% or more by weight passes through a sieve having a mesh aperture of 1 mm.

9. In relation to the products of this Section, the process of obtaining goods and materials by breaking up of ships, boats and other floating structures shall amount to ‘manufacture’.

10. In relation to the products of this Section, the process of drawing or redrawing a rod, wire or any other similar article, into wire shall amount to ‘manufacture’.

#### CHAPTER 72

#### *Iron and steel*

#### NOTES

1. In this Chapter and, in the case of Notes (d), (e) and (f) throughout this Schedule, the following expressions have the meanings hereby assigned to them:

(a) Pig Iron:

Iron-carbon alloys not usefully malleable, containing more than 2% by weight of carbon and which may contain by weight one or more other elements within the following limits:

- not more than 10% of chromium

- not more than 6% of manganese
- not more than 3% of phosphorus
- not more than 8% of silicon
- a total of not more than 10% of other elements.

(b) *Spiegeleisen*:

Iron-carbon alloys containing by weight more than 6% but not more than 30% of manganese and otherwise conforming to the specification at (a) above.

(c) *Ferro-alloys*:

Alloys in pigs, blocks, lumps or similar primary forms, in forms obtained by continuous casting and also in granular or powder forms, whether or not agglomerated, commonly used as an additive in the manufacture of other alloys or as de-oxidants, de-sulphurising agents or for similar uses in ferrous metallurgy and generally not usefully malleable, containing by weight 4% or more of the element iron and one or more of the following:

- more than 10% of chromium
- more than 30% of manganese
- more than 3% of phosphorus
- more than 8% of silicon
- a total of more than 10% of other elements, excluding carbon, subject to a maximum content of 10% in the case of copper.

(d) *Steel* :

Ferrous materials other than those of heading 7203 which (with the exception of certain types produced in the form of castings) are usefully malleable and which contain by weight 2% or less of carbon. However, chromium steels may contain higher proportions of carbon.

(e) *Stainless steel*:

Alloy steels containing, by weight, 1.2% or less of carbon and 10.5% or more of chromium, with or without other elements.

(f) *Other alloy steel* :

Steels not complying with the definition of stainless steel and containing by weight one or more of the following elements in the proportion shown:

- 0.3% or more of aluminium
- 0.0008% or more of boron
- 0.3% or more of chromium
- 0.3% or more of cobalt
- 0.4% or more of copper
- 0.4% or more of lead
- 1.65% or more of manganese
- 0.08% or more of molybdenum
- 0.3% or more of nickel

- 0.06% or more of niobium
- 0.6% or more of silicon
- 0.05% or more of titanium
- 0.3% or more of tungsten (wolfram)
- 0.1% or more of vanadium
- 0.05% or more of zirconium
- 0.1% or more of other elements (except sulphur, phosphorus, carbon and nitrogen), taken separately.

(g) Remelting scrap ingots of iron and steel:

Products roughly cast in the form of ingots without feeder-heads or hot tops, or of pigs, having obvious surface faults and not complying with the chemical composition of pig iron, spiegeleisen or ferro-alloys.

(h) Granules:

Products of which less than 90% by weight passes through a sieve with a mesh aperture of 1 mm and of which 90% or more by weight passes through a sieve with a mesh aperture of 5 mm.

(ij) Semi-finished products:

Continuous cast products of solid section, whether or not subjected to primary hot-rolling; and other products of solid sections, which have not been further worked than subjected to primary hot-rolling or roughly shaped by forging, including blanks for angles, shapes or sections.

These products are not presented in coils.

(k) Flat-rolled products :

Rolled products of solid rectangular (other than square) cross-section, which do not conform to the definition at (ij) above in the form of:

- coils of successively superimposed layers, or
- straight lengths, which if of a thickness less than 4.75 mm, are of width measuring at least ten times the thickness or if of a thickness of 4.75 mm or more are of a width which exceeds 150 mm and measures at least twice the thickness.

Flat-rolled products include those with patterns in relief derived directly from rolling (for example, grooves, ribs, chequers, tears, buttons and lozenges) and those, which have been perforated, corrugated or polished, provided that they do not thereby assume the character of articles or products of other headings.

Flat-rolled products of a shape other than rectangular or square, of any size, are to be classified as products of a width of 600 mm or more, provided that they do not assume the character of articles or products of other headings.

(l) Bars and rods, hot-rolled, in irregularly wound coils:

Hot-rolled products in irregularly wound coils, which have a solid cross-section in the shape of circles, segments of circles, ovals, rectangles (including squares), triangles, or other

convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). These products may have indentations, ribs, grooves or other deformations produced during the rolling process (reinforcing bars and rods).

(m) Other bars and rods:

Products which do not conform to any of the definitions at (ij), (k) or (l) above or to the definition of wire, which have a uniform solid cross-section along their whole length in the shape of circles, segments of circles, ovals, rectangles (including squares), triangles or other convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). The products may:

- have indentations, ribs, grooves or other deformations produced during the rolling process (reinforcing bars and rods);
- be twisted after rolling.

(n) Angles, shapes and sections:

Products having a uniform solid cross-section along their whole length which do not conform to any of the definitions at (ij), (k), (l) or (m) above or to the definition of wire.

Chapter 72 does not include products of heading 7301 or 7302.

(o) Wire:

Cold-formed products in coils, of any uniform solid cross-section along their whole length, which do not conform to the definition of flat-rolled products.

(p) Hollow drill bars and rods:

Hollow bars and rods of any cross-section, suitable for drills, of which the greatest external dimension of the cross-section exceeds 15 mm but does not exceed 52 mm, and of which the greatest internal dimension does not exceed one half of the greatest external dimension. Hollow bars and rods of iron or steel not conforming to this definition are to be classified in heading 7304.

2. Ferrous metals clad with another ferrous metal are to be classified as products of the ferrous metal predominating by weight.

3. Iron or steel products obtained by electrolytic deposition, by pressure casting or by sintering are to be classified, according to their form, their composition and their appearance, in the headings of this Chapter appropriate to similar hot-rolled products.

4. In relation to the products of this Chapter, the process of drawing or redrawing a bar, rod, wire rod, round bar or any other similar article, into bright bar, shall amount to "manufacture".

5. In relation to products of this Chapter, the process of galvanisation shall amount to "manufacture".

6. In relation to the products of heading 7208, the process of oiling and pickling shall amount to "manufacture".

SUB-HEADING NOTES

1. In this Chapter, the following expressions have the meanings hereby assigned to them:

(a) Alloy pig iron:

Pig iron containing, by weight, one or more of the following elements in the specified proportions:

- more than 0.2% of chromium
- more than 0.3% of copper
- more than 0.3% of nickel
- more than 0.1% of any of the following elements:  
aluminium, molybdenum, titanium, tungsten (wolfram), vanadium.

(b) Non-alloy free-cutting steel:

Non-alloy steel containing, by weight, one or more of the following elements in the specified proportions:

- 0.08% or more of sulphur
- 0.1% or more of lead
- more than 0.05% of selenium
- more than 0.01% of tellurium
- more than 0.05% of bismuth.

(c) Silicon-electrical steel:

Alloy steels containing, by weight, at least 0.6% but not more than 6% of silicon and not more than 0.08% of carbon. They may also contain by weight not more than 1% of aluminium but no other element in a proportion that would give the steel the characteristics of another alloy steel.

(d) High speed steel:

Alloy steels containing, with or without other elements, at least two of the three elements molybdenum, tungsten and vanadium with a combined content by weight of 7% or more, 0.6% or more of carbon and 3 to 6% of chromium.

(e) Silico-manganese steel:

Alloy steels containing by weight:

- not more than 0.7% of carbon
- 0.5% or more but not more than 1.9% of manganese; and
- 0.6% or more but not more than 2.3% of silicon, but no other element in a proportion that would give the steel the characteristics of another alloy steel.

2. For the classification of ferro-alloys in the sub-headings of heading 7202, the following rule should be observed:

A ferro-alloy is considered as binary and classified under the relevant sub-heading (if it exists) if only one of the alloy elements exceeds the minimum percentage laid down in Chapter Note 1(c); by analogy, it is considered respectively as ternary or quaternary if two or three alloy elements exceed the minimum percentage.

For the application of this rule the unspecified “other elements” referred to in Chapter Note 1(c) must each exceed 10% by weight.

3. In relation to flat-rolled products of this Chapter, the process of hardening or tempering shall amount to ‘manufacture’.

Supplementary Note

Skelp means hot-rolled narrow strip of width not exceeding 600 mm with rolled (square, slightly round or bevelled) edge.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	I.—PRIMARY MATERIALS; PRODUCTS IN GRANULAR OR POWDER FORM		
<b>7201</b>	PIG IRON AND SPIEGELEISEN IN PIGS, BLOCKS OR OTHER PRIMARY FORMS		
7201 10 00	- Non-alloy pig iron containing by weight 0.5% or less of phosphorus	kg.	12.5%
7201 20 00	- Non-alloy pig iron containing by weight more than 0.5% of phosphorus	kg.	12.5%
7201 50	- <i>Alloy pig iron; spiegeleisen :</i>		
7201 50 10	--- Cast iron	kg.	12.5%
7201 50 90	--- Other	kg.	12.5%
<b>7202</b>	FERRO-ALLOYS		
	- <i>Ferro-manganese :</i>		
7202 11 00	-- Containing by weight more than 2% of carbon	kg.	12.5%
7202 19 00	-- Other	kg.	12.5%
	- <i>Ferro-silicon:</i>		
7202 21 00	-- Containing by weight more than 55% of silicon	kg.	12.5%
7202 29 00	-- Other	kg.	12.5%
7202 30 00	- Ferro-silico-manganese	kg.	12.5%
	- <i>Ferro-chromium :</i>		
7202 41 00	-- Containing by weight more than 4% of carbon	kg.	12.5%
7202 49 00	-- Other	kg.	12.5%
7202 50 00	- Ferro-silico-chromium	kg.	12.5%
7202 60 00	- Ferro-nickel	kg.	12.5%
7202 70 00	- Ferro-molybdenum	kg.	12.5%
7202 80 00	- Ferro tungsten and ferro-silico-tungsten	kg.	12.5%
	- <i>Other :</i>		
7202 91 00	-- Ferro-titanium and Ferro-silico-titanium	kg.	12.5%
7202 92 00	-- Ferro-vanadium	kg.	12.5%
7202 93 00	-- Ferro-niobium	kg.	12.5%
7202 99	-- <i>Other :</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	--- <i>Ferro-phosphorus, Ferro-selenium, Ferro-cobalt, Ferro-columbium, Ferro-zirconium, Ferro-tantalum:</i>		
7202 99 11	---- Ferro-phosphorus	kg.	12.5%
7202 99 12	---- Ferro-selenium	kg.	12.5%
7202 99 13	---- Ferro-cobalt	kg.	12.5%
7202 99 14	---- Ferro-columbium	kg.	12.5%
7202 99 15	---- Ferro-zirconium	kg.	12.5%
7202 99 16	---- Ferro-tantalum	kg.	12.5%
	--- <i>Ferro-silico-zirconium, Ferro-silico-magnesium:</i>		
7202 99 21	---- Ferro-silico-zirconium	kg.	12.5%
7202 99 22	---- Ferro-silico-magnesium	kg.	12.5%
	--- <i>Ferro-boron, charge-chrome :</i>		
7202 99 31	---- Ferro-boron	kg.	12.5%
7202 99 32	---- Charge-chrome	kg.	12.5%
7202 99 90	--- Other	kg.	12.5%
<b>7203</b>	FERROUS PRODUCTS OBTAINED BY DIRECT REDUCTION OF IRON ORE AND OTHER SPONGY FERROUS PRODUCTS, IN LUMPS, PELLETS OR SIMILAR FORMS; IRON HAVING MINIMUM PURITY BY WEIGHT OF 99.94%, IN LUMPS, PELLETS OR SIMILAR FORMS		
7203 10 00	- Ferrous products obtained by direct reduction of iron ore	kg.	12.5%
7203 90 00	- Other	kg.	12.5%
<b>7204</b>	FERROUS WASTE AND SCRAP; REMELTING SCRAP INGOTS OF IRON OR STEEL		
7204 10 00	- Waste and scrap of cast iron	kg.	12.5%
	- <i>Waste and scrap of alloy steel :</i>		
7204 21	-- <i>Of stainless steel :</i>		
7204 21 10	--- Empty or discharged cartridges of all bores and sizes	kg.	12.5%
7204 21 90	--- Other	kg.	12.5%
7204 29	-- <i>Other :</i>		
7204 29 10	--- Empty or discharged cartridges of all bores and sizes	kg.	12.5%
7204 29 20	--- Of high speed steel	kg.	12.5%
7204 29 90	--- Other	kg.	12.5%
7204 30 00	- Waste and scrap of tinned iron or steel	kg.	12.5%
	- <i>Other waste and scrap :</i>		
7204 41 00	-- Turnings, shavings, chips, milling waste, saw dust, fillings, trimmings and stampings, whether or not in bundles	kg.	12.5%
7204 49 00	-- Other	kg.	12.5%
7204 50 00	- Remelting scrap ingots	kg.	12.5%



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
<b>7205</b>	GRANULES AND POWDERS, OF PIG IRON, SPIEGELEISEN, IRON OR STEEL		
7205 10	- <i>Granules :</i>		
	--- <i>Of iron :</i>		
7205 10 11	---- Shot and angular grit	kg.	12.5%
7205 10 12	---- Wire pellets	kg.	12.5%
7205 10 19	---- Other	kg.	12.5%
	--- <i>Of alloy steel :</i>		
7205 10 21	---- Shot and angular grit	kg.	12.5%
7205 10 22	---- Wire pellets	kg.	12.5%
7205 10 29	---- Other	kg.	12.5%
7205 10 90	--- Other	kg.	12.5%
	- <i>Powders :</i>		
7205 21 00	-- Of alloy steel	kg.	12.5%
7205 29	-- <i>Other :</i>		
7205 29 10	--- Of iron	kg.	12.5%
7205 29 90	--- Other	kg.	12.5%
	II.—IRON AND NON-ALLOY STEEL		
<b>7206</b>	IRON AND NON-ALLOY STEEL IN INGOTS OR OTHER PRIMARY FORMS (EXCLUDING IRON OF HEADING 7203)		
7206 10	- <i>Ingots :</i>		
7206 10 10	--- Of iron	kg.	12.5%
7206 10 20	--- Of high carbon steel	kg.	12.5%
7206 10 90	--- Other	kg.	12.5%
7206 90	- <i>Other :</i>		
	--- <i>Of iron :</i>		
7206 90 11	---- Puddled bars and pilings	kg.	12.5%
7206 90 12	---- Blocks, lumps and similar forms	kg.	12.5%
7206 90 19	---- Other	kg.	12.5%
	--- <i>Other :</i>		
7206 90 91	---- Puddled bars and pilings	kg.	12.5%
7206 90 92	---- Blocks, lumps and similar forms	kg.	12.5%
7206 90 99	---- Other	kg.	12.5%
<b>7207</b>	SEMI-FINISHED PRODUCTS OF IRON OR NON-ALLOY STEEL		
	- <i>Containing by weight less than 0.25% of carbon :</i>		
7207 11	-- <i>Of rectangular (including square) cross-section, the width measuring less than twice the thickness:</i>		
7207 11 10	--- Electrical quality	kg.	12.5%
7207 11 20	--- Forging quality	kg.	12.5%
7207 11 30	--- Seamless steel tube quality	kg.	12.5%
7207 11 90	--- Other	kg.	12.5%
7207 12	-- <i>Other, of rectangular (other than square) cross-section :</i>		
7207 12 10	--- Electrical quality	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7207 12 20	--- Forging quality	kg.	12.5%
7207 12 30	--- Seamless steel tube quality	kg.	12.5%
7207 12 90	--- Other	kg.	12.5%
7207 19	-- <i>Other :</i>		
7207 19 10	--- Forged blanks of non-alloy steel	kg.	12.5%
7207 19 20	--- Mild steel billets	kg.	12.5%
7207 19 90	--- Other	kg.	12.5%
7207 20	- <i>Containing by weight 0.25% or more of carbon :</i>		
7207 20 10	--- Forging quality	kg.	12.5%
7207 20 20	--- Spring steel quality	kg.	12.5%
7207 20 30	--- Seamless steel tube quality	kg.	12.5%
7207 20 90	--- Other	kg.	12.5%
<b>7208</b>	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, HOT-ROLLED, NOT CLAD, PLATED OR COATED		
7208 10 00	- In coils, not further worked than hot-rolled, with patterns in relief - <i>Other, in coils, not further worked than hot- rolled, pickled :</i>	kg.	12.5%
7208 25	-- <i>Of a thickness of 4.75 mm or more :</i>		
7208 25 10	--- Plates	kg.	12.5%
7208 25 20	--- Universal plates	kg.	12.5%
7208 25 30	--- Sheets	kg.	12.5%
7208 25 40	--- Strip	kg.	12.5%
7208 25 90	--- Other	kg.	12.5%
7208 26	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>		
7208 26 10	--- Plates	kg.	12.5%
7208 26 20	--- Universal plates	kg.	12.5%
7208 26 30	--- Sheets	kg.	12.5%
7208 26 40	--- Strip	kg.	12.5%
7208 26 90	--- Other	kg.	12.5%
7208 27	-- <i>Of a thickness of less than 3 mm :</i>		
7208 27 10	--- Plates	kg.	12.5%
7208 27 20	--- Universal plates	kg.	12.5%
7208 27 30	--- Sheets	kg.	12.5%
7208 27 40	--- Strip	kg.	12.5%
7208 27 90	--- Other	kg.	12.5%
	- <i>Other, in coils, not further worked than hot-rolled:</i>		
7208 36	-- <i>Of a thickness exceeding 10 mm :</i>		
7208 36 10	--- Plates	kg.	12.5%
7208 36 20	--- Universal plates	kg.	12.5%
7208 36 30	--- Sheets	kg.	12.5%
7208 36 40	--- Strip	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7208 36 90	--- Other	kg.	12.5%
7208 37	-- <i>Of a thickness of 4.75 mm or more but not exceeding 10 mm :</i>		
7208 37 10	--- Plates	kg.	12.5%
7208 37 20	--- Universal plates	kg.	12.5%
7208 37 30	--- Sheets	kg.	12.5%
7208 37 40	--- Strip	kg.	12.5%
7208 37 90	--- Other	kg.	12.5%
7208 38	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>		
7208 38 10	--- Plates	kg.	12.5%
7208 38 20	--- Universal plates	kg.	12.5%
7208 38 30	--- Sheets	kg.	12.5%
7208 38 40	--- Strip	kg.	12.5%
7208 38 90	--- Other	kg.	12.5%
7208 39	-- <i>Of a thickness of less than 3 mm :</i>		
7208 39 10	--- Plates	kg.	12.5%
7208 39 20	--- Universal plates	kg.	12.5%
7208 39 30	--- Sheets	kg.	12.5%
7208 39 40	--- Strip	kg.	12.5%
7208 39 90	--- Other	kg.	12.5%
7208 40	- <i>Not in coils, not further worked than hot-rolled, with patterns in relief :</i>		
7208 40 10	--- Plates	kg.	12.5%
7208 40 20	--- Universal plates	kg.	12.5%
7208 40 30	--- Sheets	kg.	12.5%
7208 40 40	--- Strip	kg.	12.5%
7208 40 90	--- Other	kg.	12.5%
	- <i>Other, not in coils, not further worked than hot-rolled :</i>		
7208 51	-- <i>Of a thickness exceeding 10 mm :</i>		
7208 51 10	--- Plates	kg.	12.5%
7208 51 20	--- Universal plates	kg.	12.5%
7208 51 30	--- Sheets	kg.	12.5%
7208 51 40	--- Strip	kg.	12.5%
7208 51 90	--- Other	kg.	12.5%
7208 52	-- <i>Of a thickness of 4.75 mm or more but not exceeding 10 mm :</i>		
7208 52 10	--- Plates	kg.	12.5%
7208 52 20	--- Universal plates	kg.	12.5%
7208 52 30	--- Sheets	kg.	12.5%
7208 52 40	--- Strip	kg.	12.5%
7208 52 90	--- Other	kg.	12.5%
7208 53	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>		
7208 53 10	--- Plates	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7208 53 20	--- Universal plates	kg.	12.5%
7208 53 30	--- Sheets	kg.	12.5%
7208 53 40	--- Strip	kg.	12.5%
7208 53 90	--- Other	kg.	12.5%
7208 54	-- <i>Of a thickness of less than 3 mm :</i>		
7208 54 10	--- Plates	kg.	12.5%
7208 54 20	--- Universal plates	kg.	12.5%
7208 54 30	--- Sheets	kg.	12.5%
7208 54 40	--- Strip	kg.	12.5%
7208 54 90	--- Other	kg.	12.5%
7208 90 00	- Other	kg.	12.5%
<b>7209</b>	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, COLD-ROLLED (COLD- REDUCED), NOT CLAD, PLATED OR COATED - <i>In coils, not further worked than cold-rolled (cold-reduced) :</i>		
7209 15	-- <i>Of a thickness of 3 mm or more :</i>		
7209 15 10	--- Plates	kg.	12.5%
7209 15 20	--- Sheets	kg.	12.5%
7209 15 30	--- Strip	kg.	12.5%
7209 15 90	--- Other	kg.	12.5%
7209 16	-- <i>Of a thickness exceeding 1 mm but less than 3 mm :</i>		
7209 16 10	--- Plates	kg.	12.5%
7209 16 20	--- Sheets	kg.	12.5%
7209 16 30	--- Strip	kg.	12.5%
7209 16 90	--- Other	kg.	12.5%
7209 17	-- <i>Of a thickness of 0.5 mm or more but not exceeding 1 mm :</i>		
7209 17 10	--- Plates	kg.	12.5%
7209 17 20	--- Sheets	kg.	12.5%
7209 17 30	--- Strip	kg.	12.5%
7209 17 90	--- Other	kg.	12.5%
7209 18	-- <i>Of a thickness of less than 0.5 mm :</i>		
7209 18 10	--- Plates	kg.	12.5%
7209 18 20	--- Sheets	kg.	12.5%
7209 18 30	--- Strip	kg.	12.5%
7209 18 90	--- Other	kg.	12.5%
	- <i>Not in coils, not further worked than cold- rolled (cold-reduced) :</i>		
7209 25	-- <i>Of a thickness of 3 mm or more :</i>		
7209 25 10	--- Plates	kg.	12.5%
7209 25 20	--- Sheets	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7209 25 30	--- Strip	kg.	12.5%
7209 25 90	--- Other	kg.	12.5%
7209 26	-- <i>Of a thickness exceeding 1 mm but less than 3 mm :</i>		
7209 26 10	--- Plates	kg.	12.5%
7209 26 20	--- Sheets	kg.	12.5%
7209 26 30	--- Strip	kg.	12.5%
7209 26 90	--- Other	kg.	12.5%
7209 27	-- <i>Of a thickness of 0.5 mm or more but not exceeding 1 mm :</i>		
7209 27 10	--- Plates	kg.	12.5%
7209 27 20	--- Sheets	kg.	12.5%
7209 27 30	--- Strip	kg.	12.5%
7209 27 90	--- Other	kg.	12.5%
7209 28	-- <i>Of a thickness of less than 0.5 mm :</i>		
7209 28 10	--- Plates	kg.	12.5%
7209 28 20	--- Sheets	kg.	12.5%
7209 28 30	--- Strip	kg.	12.5%
7209 28 90	--- Other	kg.	12.5%
7209 90 00	- Other	kg.	12.5%
<b>7210</b>	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, CLAD, PLATED OR COATED		
	- <i>Plated or coated with tin :</i>		
7210 11	-- <i>Of a thickness of 0.5 mm or more :</i>		
7210 11 10	--- OTS/MR Type	kg.	12.5%
7210 11 90	--- Other	kg.	12.5%
7210 12	-- <i>Of a thickness of less than 0.5 mm:</i>		
7210 12 10	--- OTS/MR Type	kg.	12.5%
7210 12 90	--- Other	kg.	12.5%
7210 20 00	- Plated or coated with lead, including terne-plate	kg.	12.5%
7210 30	- <i>Electrolytically plated or coated with zinc :</i>		
7210 30 10	--- Corrugated	kg.	12.5%
7210 30 90	--- Other	kg.	12.5%
	- <i>Otherwise plated or coated with zinc :</i>		
7210 41 00	-- Corrugated	kg.	12.5%
7210 49 00	-- Other	kg.	12.5%
7210 50 00	- Plated or coated with chromium oxides or with chromium and chromium oxides	kg.	12.5%
	- <i>Plated or coated with aluminium :</i>		
7210 61 00	-- Plated or coated with aluminium-zinc alloys	kg.	12.5%
7210 69 00	-- Other	kg.	12.5%
7210 70 00	- Painted, varnished or coated with plastics	kg.	12.5%
7210 90	- <i>Other :</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7210 90 10	--- Lacquered	kg.	12.5%
7210 90 90	--- Other	kg.	12.5%
<b>7211</b>	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM, NOT CLAD, PLATED OR COATED		
	- <i>Not further worked than hot-rolled :</i>		
7211 13 00	-- Rolled on four faces or in a closed box pass, of a width exceeding 150 mm and a thickness of not less than 4 mm, not in coils and without patterns in relief	kg.	12.5%
7211 14	-- <i>Other, of a thickness of 4.75 mm or more :</i>		
7211 14 10	--- Flats	kg.	12.5%
7211 14 20	--- Universal plates	kg.	12.5%
7211 14 30	--- Hoops	kg.	12.5%
7211 14 40	--- Sheets	kg.	12.5%
7211 14 50	--- Strip	kg.	12.5%
7211 14 60	--- Skelp	kg.	12.5%
7211 14 90	--- Other	kg.	12.5%
7211 19	-- <i>Other :</i>		
7211 19 10	--- Flats	kg.	12.5%
7211 19 20	--- Universal plates	kg.	12.5%
7211 19 30	--- Hoops	kg.	12.5%
7211 19 40	--- Sheets	kg.	12.5%
7211 19 50	--- Strip	kg.	12.5%
7211 19 60	--- Skelp	kg.	12.5%
7211 19 90	--- Other	kg.	12.5%
	- <i>Not further worked than cold-rolled (cold-reduced) :</i>		
7211 23	-- <i>Containing by weight less than 0.25% of carbon:</i>		
7211 23 10	--- Flats	kg.	12.5%
7211 23 20	--- Universal plates	kg.	12.5%
7211 23 30	--- Hoops	kg.	12.5%
7211 23 40	--- Sheets	kg.	12.5%
7211 23 50	--- Strip	kg.	12.5%
7211 23 90	--- Other	kg.	12.5%
7211 29	-- <i>Other :</i>		
7211 29 10	--- Flats	kg.	12.5%
7211 29 20	--- Universal plates	kg.	12.5%
7211 29 30	--- Hoops	kg.	12.5%
7211 29 40	--- Sheets	kg.	12.5%
7211 29 50	--- Strip	kg.	12.5%
7211 29 60	--- Skelp	kg.	12.5%
7211 29 90	--- Other	kg.	12.5%
7211 90	- <i>Other :</i>		
	--- <i>Universal plates :</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7211 90 11	---- Of boiler quality	kg.	12.5%
7211 90 12	---- Of high tensile quality	kg.	12.5%
7211 90 13	---- Of ship building quality	kg.	12.5%
7211 90 90	--- Other	kg.	12.5%
<b>7212</b>	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM, CLAD, PLATED OR COATED		
7212 10	- <i>Plated or coated with tin :</i>		
7212 10 10	--- OTS or MR type	kg.	12.5%
7212 10 90	--- Other	kg.	12.5%
7212 20	- <i>Electrolytically plated or coated with zinc :</i>		
7212 20 10	--- Corrugated	kg.	12.5%
7212 20 90	--- Other	kg.	12.5%
7212 30	- <i>Otherwise plated or coated with zinc :</i>		
7212 30 10	--- Corrugated	kg.	12.5%
7212 30 90	--- Other	kg.	12.5%
7212 40 00	- Painted, varnished or coated with plastics	kg.	12.5%
7212 50	- <i>Otherwise plated or coated :</i>		
7212 50 10	--- Plated or coated with lead	kg.	12.5%
7212 50 20	--- Lacquered	kg.	12.5%
7212 50 90	--- Other	kg.	12.5%
7212 60 00	- Clad	kg.	12.5%
<b>7213</b>	BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF IRON OR NON-ALLOY STEEL		
7213 10	- <i>Containing indentations, ribs, grooves or other deformations produced during the rolling process :</i>		
7213 10 10	--- Of free cutting steel	kg.	12.5%
7213 10 90	--- Other	kg.	12.5%
7213 20	- <i>Other, of free-cutting steel :</i>		
7213 20 10	--- Electrode quality	kg.	12.5%
7213 20 20	--- Cold heading quality	kg.	12.5%
7213 20 90	--- Other	kg.	12.5%
	- <i>Other :</i>		
7213 91	-- <i>Of circular cross-section measuring less than 14 mm in diameter :</i>		
7213 91 10	--- Electrode quality	kg.	12.5%
7213 91 20	--- Cold heading quality	kg.	12.5%
7213 91 90	--- Other	kg.	12.5%
7213 99	-- <i>Other :</i>		
7213 99 10	--- Electrode quality	kg.	12.5%
7213 99 20	--- Cold heading quality	kg.	12.5%
7213 99 90	--- Other	kg.	12.5%
<b>7214</b>	OTHER BARS AND RODS OF IRON OR NON-ALLOY STEEL, NOT FURTHER WORKED THAN FORGED, HOT-ROLLED,		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	HOT-DRAWN OR HOT-EXTRUDED, BUT INCLUDING THOSE TWISTED AFTER ROLLING		
7214 10	- <i>Forged :</i>		
7214 10 10	--- Spring steel quality	kg.	12.5%
7214 10 90	--- Other	kg.	12.5%
7214 20	- <i>Containing indentations, ribs, grooves or other deformations produced during the rolling process or twisted after rolling :</i>		
7214 20 10	--- Spring steel quality	kg.	12.5%
7214 20 90	--- Other	kg.	12.5%
7214 30 00	- Other, of free cutting steel	kg.	12.5%
	- <i>Other :</i>		
7214 91	-- <i>Of rectangular (other than square) cross-section :</i>		
7214 91 10	--- Mild steel bright bar	kg.	12.5%
7214 91 90	--- Other	kg.	12.5%
7214 99	-- <i>Other :</i>		
7214 99 10	--- Of spring steel quality	kg.	12.5%
7214 99 90	--- Other	kg.	12.5%
<b>7215</b>	OTHER BARS AND RODS OF IRON OR NON-ALLOY STEEL		
7215 10 00	- Of free-cutting steel, not further worked than cold-formed or cold-finished	kg.	12.5%
7215 50	- <i>Other, not further worked than cold-formed or cold-finished :</i>		
7215 50 10	--- Mild steel bright bar	kg.	12.5%
7215 50 90	--- Other	kg.	12.5%
7215 90	- <i>Other :</i>		
7215 90 10	--- Plated or coated with zinc	kg.	12.5%
7215 90 20	--- Plated or coated with other base metals	kg.	12.5%
7215 90 90	--- Other	kg.	12.5%
<b>7216</b>	ANGLES, SHAPES AND SECTIONS OF IRON OR NON-ALLOY STEEL		
7216 10 00	- U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of less than 80 mm	kg.	12.5%
	- <i>L or T sections, not further worked than hot- rolled, hot-drawn or extruded, of a height of less than 80 mm :</i>		
7216 21 00	-- L sections	kg.	12.5%
7216 22 00	-- T sections	kg.	12.5%
	- <i>U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm or more :</i>		
7216 31 00	-- U sections	kg.	12.5%
7216 32 00	-- I sections	kg.	12.5%
7216 33 00	-- H sections	kg.	12.5%



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7216 40 00	- L or T sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of 80 mm or more	kg.	12.5%
7216 50 00	- Other angles, shapes and sections, not further worked than hot-rolled, hot-drawn or extruded - <i>Angles, shapes and sections, not further worked than cold-formed or cold-finished :</i>	kg.	12.5%
7216 61 00	-- Obtained from flat-rolled products	kg.	12.5%
7216 69 00	-- Other - <i>Other:</i>	kg.	12.5%
7216 91 00	-- Cold-formed or cold-finished from flat rolled products	kg.	12.5%
7216 99	-- <i>Other :</i>		
7216 99 10	--- Plated or coated with zinc	kg.	12.5%
7216 99 20	--- Plated or coated with base metals other than zinc	kg.	12.5%
7216 99 30	--- Slotted angles and slotted channels	kg.	12.5%
7216 99 40	--- Forged	kg.	12.5%
7216 99 90	--- Other	kg.	12.5%
<b>7217</b>	<b>WIRE OF IRON OR NON-ALLOY STEEL</b>		
7217 10	- <i>Not plated or coated, whether or not polished :</i>		
7217 10 10	--- Of a thickness of 18 SWG and below	kg.	12.5%
7217 10 20	--- Of a thickness above 18 SWG but up to 26 SWG	kg.	12.5%
7217 10 30	--- Of a thickness above 26 SWG	kg.	12.5%
7217 20	- <i>Plated or coated with zinc :</i>		
7217 20 10	--- Of a thickness of 18 SWG and below	kg.	12.5%
7217 20 20	--- Of a thickness above 18 SWG but up to 26 SWG	kg.	12.5%
7217 20 30	--- Of a thickness above 26 SWG	kg.	12.5%
7217 30	- <i>Plated or coated with other base metals :</i>		
7217 30 10	--- Of a thickness of 18 SWG and below	kg.	12.5%
7217 30 20	--- Of a thickness above 18 SWG but up to 26 SWG	kg.	12.5%
7217 30 30	--- Of a thickness above 26 SWG	kg.	12.5%
7217 90	- <i>Other :</i>		
	--- <i>Shaped and profiled wire :</i>		
7217 90 11	---- Of cross section – half round	kg.	12.5%
7217 90 12	---- Of cross section – flat and rectangular	kg.	12.5%
7217 90 13	---- Of cross section – ‘Z’ shaped	kg.	12.5%
7217 90 19	---- Of cross section – other shapes --- <i>Other :</i>	kg.	12.5%
7217 90 91	---- High tensile quality	kg.	12.5%
7217 90 92	---- Electrode quality	kg.	12.5%
7217 90 93	---- Electric resistance wire (including electric resistance heating wire)	kg.	12.5%
7217 90 99	---- Other	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	III.—STAINLESS STEEL		
<b>7218</b>	STAINLESS STEEL IN INGOTS OR OTHER PRIMARY FORMS; SEMI-FINISHED PRODUCTS OF STAINLESS STEEL		
7218 10 00	- Ingots and other primary forms	kg.	12.5%
	- <i>Other :</i>		
7218 91 00	-- Of rectangular (other than square) cross-section	kg.	12.5%
7218 99	-- <i>Other :</i>		
7218 99 10	--- Billets	kg.	12.5%
7218 99 90	--- Other	kg.	12.5%
<b>7219</b>	FLAT-ROLLED PRODUCTS OF STAINLESS STEEL, OF A WIDTH OF 600 MM OR MORE		
	- <i>Not further worked than hot-rolled, in coils :</i>		
7219 11	-- <i>Of a thickness exceeding 10 mm :</i>		
	--- <i>Chromium type :</i>		
7219 11 11	---- Not exceeding 14 mm	kg.	12.5%
7219 11 12	---- Exceeding 14 mm	kg.	12.5%
7219 11 90	--- Other	kg.	12.5%
7219 12 00	-- Of a thickness of 4.75 mm or more but not exceeding 10 mm	kg.	12.5%
7219 13 00	-- Of a thickness of 3 mm or more but less than 4.75 mm	kg.	12.5%
7219 14 00	-- Of a thickness of less than 3 mm	kg.	12.5%
	- <i>Not further worked than hot-rolled, not in coils :</i>		
7219 21	-- <i>Of a thickness exceeding 10 mm :</i>		
	--- <i>Universal plates of stainless steel or heat resisting steel and chromium type :</i>		
7219 21 11	---- Not exceeding 14 mm	kg.	12.5%
7219 21 12	---- Exceeding 14 mm	kg.	12.5%
	--- <i>Universal plates of stainless steel heat resisting steel, nickel chromium austenitic type:</i>		
7219 21 21	---- Not exceeding 14 mm	kg.	12.5%
7219 21 22	---- Exceeding 14 mm	kg.	12.5%
	--- <i>Other chromium type :</i>		
7219 21 31	---- Not exceeding 14 mm	kg.	12.5%
7219 21 32	---- Exceeding 14 mm	kg.	12.5%
	--- <i>Other nickel chromium austenitic type :</i>		
7219 21 41	---- Not exceeding 14 mm	kg.	12.5%
7219 21 42	---- Exceeding 14 mm	kg.	12.5%
7219 21 90	--- Other	kg.	12.5%
7219 22	-- <i>Of a thickness of 4.75 mm or more but not exceeding 10 mm :</i>		
	--- <i>Universal plates of stainless steel or heat resisting steel :</i>		
7219 22 11	---- Chromium type	kg.	12.5%
7219 22 12	---- Nickel chromium austenitic type	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7219 22 19	---- Other	kg.	12.5%
	--- <i>Other :</i>		
7219 22 91	---- Chromium type	kg.	12.5%
7219 22 92	---- Nickel chromium austenitic type	kg.	12.5%
7219 22 99	---- Other	kg.	12.5%
7219 23	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>		
7219 23 10	--- Chromium type	kg.	12.5%
7219 23 20	--- Nickel chromium austenitic type	kg.	12.5%
7219 23 90	--- Other	kg.	12.5%
7219 24	-- <i>Of a thickness of less than 3 mm :</i>		
	--- <i>Chromium type, of a thickness :</i>		
7219 24 11	---- Below 0.35 mm	kg.	12.5%
7219 24 12	---- 0.35 mm and above but below 0.56 mm	kg.	12.5%
7219 24 13	---- 0.56 mm and above but below 0.90 mm	kg.	12.5%
7219 24 19	---- Other	kg.	12.5%
	--- <i>Nickel chromium austenitic type, of a thickness :</i>		
7219 24 21	---- Below 0.35 mm	kg.	12.5%
7219 24 22	---- 0.35 mm and above but below 0.56 mm	kg.	12.5%
7219 24 23	---- 0.56 mm and above but below 0.90 mm	kg.	12.5%
7219 24 29	---- Other	kg.	12.5%
7219 24 90	--- Other	kg.	12.5%
	- <i>Not further worked than cold-rolled (cold reduced) :</i>		
7219 31	-- <i>Of a thickness of 4.75 mm or more :</i>		
	--- <i>Chromium type :</i>		
7219 31 11	---- Not exceeding 14 mm	kg.	12.5%
7219 31 12	---- Exceeding 14 mm	kg.	12.5%
	--- <i>Nickel chromium austenitic type :</i>		
7219 31 21	---- Not exceeding 14 mm	kg.	12.5%
7219 31 22	---- Exceeding 14 mm	kg.	12.5%
7219 31 90	--- Other	kg.	12.5%
7219 32	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>		
7219 32 10	--- Chromium type	kg.	12.5%
7219 32 20	--- Nickel chromium austenitic type	kg.	12.5%
7219 32 90	--- Other	kg.	12.5%
7219 33	-- <i>Of a thickness exceeding 1 mm but less than 3 mm :</i>		
7219 33 10	--- Chromium type	kg.	12.5%
7219 33 20	--- Nickel chromium austenitic type	kg.	12.5%
7219 33 90	--- Other	kg.	12.5%
7219 34	-- <i>Of a thickness of 0.5 mm or more but not exceeding 1 mm :</i>		
7219 34 10	--- Chromium type	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7219 34 20	--- Nickel chromium austenitic type	kg.	12.5%
7219 34 90	--- Other	kg.	12.5%
7219 35	-- <i>Of a thickness of less than 0.5 mm :</i>		
7219 35 10	--- Chromium type	kg.	12.5%
7219 35 20	--- Nickel chromium austenitic type	kg.	12.5%
7219 35 90	--- Other	kg.	12.5%
7219 90	- <i>Other :</i>		
	--- <i>Sheets and plates :</i>		
7219 90 11	---- Thickness more than 4.75 mm	kg.	12.5%
7219 90 12	---- Thickness 3 mm to 4.75 mm	kg.	12.5%
7219 90 13	---- Thickness less than 3 mm	kg.	12.5%
7219 90 90	--- Other	kg.	12.5%
<b>7220</b>	FLAT-ROLLED PRODUCTS OF STAINLESS STEEL, OF A WIDTH OF LESS THAN 600 MM		
	- <i>Not further worked than hot-rolled :</i>		
7220 11	-- <i>Of a thickness of 4.75 mm or more :</i>		
7220 11 10	--- Skelp for pipes and tubes	kg.	12.5%
	--- <i>Strips for pipes and tubes (other than skelp) :</i>		
7220 11 21	---- Chromium type	kg.	12.5%
7220 11 22	---- Nickel chromium austenitic type	kg.	12.5%
7220 11 29	---- Other	kg.	12.5%
7220 11 90	--- Other	kg.	12.5%
7220 12	-- <i>Of a thickness of less than 4.75 mm :</i>		
7220 12 10	--- Skelp for pipes and tubes	kg.	12.5%
	--- <i>Strips for pipes and tubes (other than skelp) :</i>		
7220 12 21	---- Chromium type	kg.	12.5%
7220 12 22	---- Nickel chromium austenitic type	kg.	12.5%
7220 12 29	---- Other	kg.	12.5%
7220 12 90	--- Other	kg.	12.5%
7220 20	- <i>Not further worked than cold-rolled (cold-reduced) :</i>		
7220 20 10	--- Skelp for pipes and tubes	kg.	12.5%
	--- <i>Strips for pipes and tubes (other than skelp) :</i>		
7220 20 21	---- Chromium type	kg.	12.5%
7220 20 22	---- Nickel chromium austenitic type	kg.	12.5%
7220 20 29	---- Other	kg.	12.5%
7220 20 90	--- Other	kg.	12.5%
7220 90	- <i>Other :</i>		
7220 90 10	--- Skelp (strips for pipes and tubes)	kg.	12.5%
	--- <i>Strips for pipes and tubes (other than skelp) :</i>		
7220 90 21	---- Chromium type	kg.	12.5%
7220 90 22	---- Nickel chromium austenitic type	kg.	12.5%
7220 90 29	---- Other	kg.	12.5%
7220 90 90	--- Other	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
<b>7221</b>	BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF STAINLESS STEEL		
7221 00	- <i>Bars and rods, hot-rolled, in irregularly wound coils, of stainless steel :</i>		
	--- <i>Bright bars :</i>		
7221 00 11	---- Chromium type	kg.	12.5%
7221 00 12	---- Nickel chromium austenitic type	kg.	12.5%
7221 00 19	---- Other	kg.	12.5%
7221 00 90	--- Other	kg.	12.5%
<b>7222</b>	OTHER BARS AND RODS OF STAINLESS STEEL; ANGLES, SHAPES AND SECTIONS OF STAINLESS STEEL		
	- <i>Bars and rods, not further worked than hot-rolled, hot-drawn or extruded :</i>		
7222 11	-- <i>Of circular cross-section :</i>		
	--- <i>Bright bars :</i>		
7222 11 11	---- Chromium type	kg.	12.5%
7222 11 12	---- Nickel chromium austenitic type	kg.	12.5%
7222 11 19	---- Other	kg.	12.5%
	--- <i>Other :</i>		
7222 11 91	---- Chromium type	kg.	12.5%
7222 11 92	---- Nickel chromium austenitic type	kg.	12.5%
7222 11 99	---- Other	kg.	12.5%
7222 19	-- <i>Other :</i>		
	--- <i>Bright bars :</i>		
7222 19 11	---- Chromium type	kg.	12.5%
7222 19 12	---- Nickel chromium austenitic type	kg.	12.5%
7222 19 19	---- Other	kg.	12.5%
	--- <i>Other :</i>		
7222 19 91	---- Chromium type	kg.	12.5%
7222 19 92	---- Nickel chromium austenitic type	kg.	12.5%
7222 19 99	---- Other	kg.	12.5%
7222 20	- <i>Bars and rods, not further worked than cold- formed or cold-finished :</i>		
	--- <i>Bright bars :</i>		
7222 20 11	---- Chromium type	kg.	12.5%
7222 20 12	---- Nickel chromium austenitic type	kg.	12.5%
7222 20 19	---- Other	kg.	12.5%
	-- <i>Other :</i>		
7222 20 91	---- Chromium type	kg.	12.5%
7222 20 92	---- Nickel chromium austenitic type	kg.	12.5%
7222 20 99	---- Other	kg.	12.5%
7222 30	- <i>Other bars and rods :</i>		
	--- <i>Bright bars :</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7222 30 11	---- Chromium type	kg.	12.5%
7222 30 12	---- Nickel chromium austenitic type	kg.	12.5%
7222 30 19	---- Other	kg.	12.5%
	--- <i>Other :</i>		
7222 30 91	---- Chromium type	kg.	12.5%
7222 30 92	---- Nickel chromium austenitic type	kg.	12.5%
7222 30 99	---- Other	kg.	12.5%
7222 40	- <i>Angles, shapes and sections :</i>		
7222 40 10	--- Of thickness of 80 mm and above	kg.	12.5%
7222 40 20	--- Of below 80 mm	kg.	12.5%
<b>7223</b>	WIRE OF STAINLESS STEEL		
7223 00	- <i>Wire of stainless steel :</i>		
7223 00 10	--- Electrode quality	kg.	12.5%
	--- <i>Other :</i>		
7223 00 91	---- Of thickness of above 1.5 mm	kg.	12.5%
7223 00 92	---- Of thickness of 0.46 mm and above but not exceeding 1.5 mm	kg.	12.5%
7223 00 99	---- Of thickness of below 0.46 mm	kg.	12.5%
	IV.—OTHER ALLOY STEEL; HOLLOW DRILL BARS AND RODS, OF ALLOY OR NON-ALLOY STEEL		
<b>7224</b>	OTHER ALLOY STEEL IN INGOTS OR OTHER PRIMARY FORMS; SEMI-FINISHED PRODUCTS OF OTHER ALLOY STEEL		
7224 10 00	- Ingots and other primary forms	kg.	12.5%
7224 90	- <i>Other :</i>		
7224 90 10	--- Of tool steel quality	kg.	12.5%
7224 90 20	--- Of die steel quality	kg.	12.5%
7224 90 30	--- Of cobalt bearing high speed steel quality	kg.	12.5%
7224 90 40	--- Forged blanks of alloy steel	kg.	12.5%
	--- <i>Other :</i>		
7224 90 91	---- Billets	kg.	12.5%
7224 90 99	---- Other	kg.	12.5%
<b>7225</b>	FLAT-ROLLED PRODUCTS OF OTHER ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE		
	- <i>Of silicon-electrical steel :</i>		
7225 11 00	-- Grain-oriented	kg.	12.5%
7225 19	-- Other		
7225 19 10	--- Hot rolled	kg.	12.5%
7225 19 20	--- Cold rolled	kg.	12.5%
7225 19 90	--- Other	kg.	12.5%
7225 30	- <i>Other, not further worked than hot-rolled, in coils :</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7225 30 10	--- Of spring steel quality	kg.	12.5%
7225 30 90	--- Other	kg.	12.5%
7225 40	- <i>Other, not further worked than hot-rolled, not in coils :</i>		
	--- <i>Of a thickness of above 4.75 mm :</i>		
7225 40 11	---- Boiler quality	kg.	12.5%
7225 40 12	---- Pressure vessel quality	kg.	12.5%
7225 40 13	---- High tensile quality	kg.	12.5%
7225 40 19	---- Other	kg.	12.5%
7225 40 20	--- Of a thickness of 3 mm and above but not exceeding 4.75 mm	kg.	12.5%
7225 40 30	--- Of a thickness of below 3 mm	kg.	12.5%
7225 50	- <i>Other, not further worked than cold-rolled (cold-reduced) :</i>		
7225 50 10	--- Of a thickness of less than 3 mm	kg.	12.5%
7225 50 20	--- Of a thickness of 3 mm to 4.75 mm	kg.	12.5%
7225 50 30	--- Of a thickness of above 4.75 mm	kg.	12.5%
	- <i>Other :</i>		
7225 91 00	-- Electrolytically plated or coated with zinc	kg.	12.5%
7225 92 00	-- Otherwise plated or coated with zinc	kg.	12.5%
7225 99 00	-- Other	kg.	12.5%
<b>7226</b>	FLAT-ROLLED PRODUCTS OF OTHER ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM		
	- <i>Of silicon-electrical steel :</i>		
7226 11 00	-- Grain-oriented	kg.	12.5%
7226 19	-- Other		
7226 19 10	--- Hot rolled	kg.	12.5%
7226 19 20	--- Cold rolled	kg.	12.5%
7226 19 90	--- Other	kg.	12.5%
7226 20	- <i>Of high speed steel :</i>		
	--- <i>Hot-rolled :</i>		
7226 20 11	---- In coils	kg.	12.5%
7226 20 12	---- Other	kg.	12.5%
	--- <i>Cold-rolled :</i>		
7226 20 21	---- In coils	kg.	12.5%
7226 20 22	---- Other	kg.	12.5%
7226 20 30	--- Hoops and strips	kg.	12.5%
	- <i>Other:</i>		
7226 91	-- <i>Not further worked than hot-rolled :</i>		
7226 91 10	--- Of a thickness of below 3 mm	kg.	12.5%
7226 91 20	--- Of a thickness of 3 mm and above but not exceeding 4.75 mm	kg.	12.5%
7226 91 30	--- High tensile quality of a thickness of	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	above 4.75 mm		
7226 91 90	--- Other	kg.	12.5%
7226 92	-- <i>Not further worked than cold-rolled (cold-reduced) :</i>		
7226 92 10	--- Of a thickness of below 3 mm	kg.	12.5%
7226 92 20	--- Of a thickness of 3 mm and above but not exceeding 4.75 mm	kg.	12.5%
7226 92 30	--- Of a thickness of above 4.75 mm	kg.	12.5%
7226 99	-- <i>Other :</i>		
7226 99 10	--- Of a thickness of above 4.75 mm	kg.	12.5%
7226 99 20	--- Of a thickness of above 3 mm and but not exceeding 4.75 mm	kg.	12.5%
7226 99 30	--- Of a thickness of below 3 mm	kg.	12.5%
7226 99 40	--- Skelp (strips for pipes and tubes)	kg.	12.5%
	--- <i>Hoops and strips :</i>		
7226 99 51	---- Hot rolled	kg.	12.5%
7226 99 52	---- Cold rolled	kg.	12.5%
7226 99 53	---- Of spring steel, other than skelp	kg.	12.5%
7226 99 60	--- Skelps and strips for razor blades and saw blades	kg.	12.5%
7226 99 90	--- Other	kg.	12.5%
<b>7227</b>	BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF OTHER ALLOY STEEL		
7227 10 00	- Of high speed steel	kg.	12.5%
7227 20 00	- Of silico-manganese steel	kg.	12.5%
7227 90	- <i>Other :</i>		
7227 90 10	--- Valve spring steel quality	kg.	12.5%
7227 90 20	--- Other spring steel quality	kg.	12.5%
7227 90 30	--- Ball bearing quality	kg.	12.5%
7227 90 40	--- Cold heading quality	kg.	12.5%
7227 90 50	--- Lead-free cutting quality	kg.	12.5%
7227 90 60	--- Sulphur free cutting quality	kg.	12.5%
7227 90 90	--- Other	kg.	12.5%
<b>7228</b>	OTHER BARS AND RODS OF OTHER ALLOY STEEL; ANGLES, SHAPES AND SECTIONS, OF OTHER ALLOY STEEL; HOLLOW DRILL BARS AND RODS, OF ALLOY OR NON-ALLOY STEEL		
7228 10	- <i>Bars and rods, of high speed steel :</i>		
7228 10 10	--- Bright bars	kg.	12.5%
7228 10 90	--- Other	kg.	12.5%
7228 20 00	- Bars and rods, of silico-manganese steel	kg.	12.5%
7228 30	- <i>Other bars and rods, not further worked than hot-rolled, hot-drawn or extruded :</i>		
	--- <i>Bright bars :</i>		



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7228 30 11	---- Of alloy tool steel	kg.	12.5%
7228 30 19	---- Other	kg.	12.5%
	--- <i>Other :</i>		
7228 30 21	---- Lead bearing steel	kg.	12.5%
7228 30 22	---- Spring steel	kg.	12.5%
7228 30 23	---- Sulphur bearing steel	kg.	12.5%
7228 30 24	---- Tool and die steel	kg.	12.5%
7228 30 29	---- Other	kg.	12.5%
7228 40 00	- Other bars and rods, not further worked than forged	kg.	12.5%
7228 50	- <i>Other bars and rods, not further worked than cold-formed or cold-finished :</i>		
7228 50 10	--- Of engine valves and cold heading steel	kg.	12.5%
7228 50 90	--- Other	kg.	12.5%
7228 60	- <i>Other bars and rods :</i>		
	--- <i>Bright bars :</i>		
7228 60 11	---- Of alloy tool steel	kg.	12.5%
7228 60 12	---- Other	kg.	12.5%
	--- <i>Other :</i>		
7228 60 91	---- Lead bearing steel	kg.	12.5%
7228 60 92	---- Spring steel	kg.	12.5%
7228 60 93	---- Sulphur bearing steel	kg.	12.5%
7228 60 94	---- Tool and die steel	kg.	12.5%
7228 60 99	---- Other	kg.	12.5%
7228 70	- <i>Angles, shapes and sections :</i>		
	--- <i>Not further worked than hot-rolled, hot-drawn or extruded :</i>		
7228 70 11	---- Of 80 mm or more	kg.	12.5%
7228 70 12	---- Of less than 80 mm	kg.	12.5%
	--- <i>Not further worked than cold-formed or cold-finished :</i>		
7228 70 21	---- Of 80 mm or more	kg.	12.5%
7228 70 22	---- Of less than 80 mm	kg.	12.5%
7228 80	- <i>Hollow drill bars and rods :</i>		
7228 80 10	--- Of alloy steel	kg.	12.5%
7228 80 20	--- Of non-alloy steel, forged	kg.	12.5%
7228 80 90	--- Other	kg.	12.5%
<b>7229</b>	<b>WIRE OF OTHER ALLOY STEEL</b>		
7229 20 00	- Of silico-manganese steel	kg.	12.5%
7229 90	- <i>Other :</i>		
	--- <i>Tinned wire, bronze coated wire, trapezoidal wire, half round wire, crimped wire and copper coated wire, not insulated :</i>		
7229 90 11	---- Tinned wire	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7229 90 12	---- Bronze coated wire	kg.	12.5%
7229 90 13	---- Trapezoidal wire	kg.	12.5%
7229 90 14	---- Half round wire	kg.	12.5%
7229 90 15	---- Crimped wire	kg.	12.5%
7229 90 16	---- Copper coated wire	kg.	12.5%
	--- <i>Electrode quality, wire rope quality and ACSR quality not insulated :</i>		
7229 90 21	---- Electrode quality	kg.	12.5%
7229 90 22	---- Wire rope quality	kg.	12.5%
7229 90 23	---- ACSR quality	kg.	12.5%
	--- <i>Wire (excluding wire type lead), spring, high tensile, hardened and tempered wires, not insulated :</i>		
7229 90 31	---- Wire (excluding wire type lead)	kg.	12.5%
7229 90 32	---- Spring wire	kg.	12.5%
7229 90 33	---- High tensile wire	kg.	12.5%
7229 90 34	---- Hardened and tempered wire	kg.	12.5%
7229 90 40	--- Other wire	kg.	12.5%
	--- <i>Shaped and profiled wires of cross-section :</i>		
7229 90 51	---- Half round	kg.	12.5%
7229 90 52	---- Flat and rectangular	kg.	12.5%
7229 90 53	---- 'L' shape	kg.	12.5%
7229 90 54	---- 'Z' shape	kg.	12.5%
7229 90 59	---- Other	kg.	12.5%
7229 90 60	--- Electric resistance wire (including electric resistance heating wire)	kg.	12.5%
7229 90 70	--- Crimped wire	kg.	12.5%
7229 90 90	--- Other	kg.	12.5%

### EXEMPTION NOTIFICATIONS

#### Compounded Levy rates for Stainless Steel Pattis/Pattas and Aluminium circles subjected to process of Cold Rolling:

In exercise of the powers conferred by rule 15 of the Central Excise Rules, 2002, and in supersession of the notification of the Government of India in the Ministry of Finance (Department of Revenue) No.34/2001-Central Excise, dated the 28th June, 2001 which was published in the Gazette of India vide number G.S.R. 492(E) of the same date, except as respects things done or omitted to be done before such supersession, the Central Government hereby specifies the excisable goods that is stainless steel pattis/pattas, falling under Chapter 72, or aluminium circles falling under Chapter 76 of the First Schedule to the Central Excise Tariff Act, 1985 (5 of 1986) subjected to the process of cold rolling with the aid of cold rolling machine in respect of which an assessee shall have an option to pay the duty of excise on the basis of cold rolling machine installed for cold rolling of these goods, and fixes the following rate of duty per cold rolling machine, per month:-

- |      |  |                        |
|------|--|------------------------|
| (i)  | stainless steel pattis or pattas   | Forty thousand rupees  |
| (ii) | aluminium circles produced from sheets manufactured on cold rolling machines | Twelve thousand rupees |

Provided that no credit of duty paid on any raw materials, component part or machinery or finished products used for cold rolling of stainless steel pattis/pattas, or aluminium circles under the CENVAT Credit Rules, 2004 shall be taken :

Provided further that the procedure mentioned hereinafter is followed.

2. Application to avail special procedure. - (1) The manufacturer shall make an application in the form specified in Appendix-I to this notification to the Superintendent of Central Excise, as the case may be, for this purpose and the Superintendent, may grant permission for the period in respect of which the application has been made.

(2) The application shall be made so as to cover a period of not less than twelve consecutive calendar months, but permission may be granted for a shorter period for reasons to be recorded in writing, by the Assistant Commissioner or the Deputy Commissioner of Central Excise, as the case may be.

(3) If at any time during such period the manufacturer fails to avail himself of the procedure contained in this notification, he shall, unless otherwise ordered by the Assistant Commissioner or the Deputy Commissioner of Central Excise, as the case may be, be precluded from availing himself of such procedure for a period of six months from the date of such failure.

(4) If the manufacturer desires to avail himself of the procedure contained in this notification on the expiry of the period for which his application was granted, he shall, before such expiry, make an application to the Assistant Commissioner or the Deputy Commissioner of Central Excise, as the case may be, as under sub-paragraph (1) and on his failure to do so, he shall, except as provided herein, be precluded from availing himself of such procedure for a period of six months from the date of such expiry.

(5) Notwithstanding anything contained in sub-paragraph (1), an application made by a manufacturer, before the commencement of this notification, under sub-rule (1) of rule 96ZA of the Central Excise Rules, 1944, shall be deemed to be an application made under sub-paragraph (1) and the same shall be deemed to have been granted under sub-paragraph (1) and where such application has not been granted, the Assistant Commissioner or the Deputy Commissioner, as the case may be, shall dispose of the same as if it is an application under sub-paragraph (1).

3. Discharge of duty liability on payment of certain sum. - (1) A manufacturer whose application has been granted under paragraph 2 shall pay a sum calculated at the rate specified in this notification, subject to the conditions herein laid down, and such payment shall be in full discharge of his liability for duty leviable on his production of such cold re-rolled stainless pattas/pattis, or aluminium circles during the period for which the said sum has been paid :

Provided that if there is revision in the rate of duty, the sum payable shall be recalculated on the basis of the revised rate, from the date of revision and liability for duty leviable on the production of stainless steel pattis/pattas, or aluminium circles from that date shall not be discharged unless the differential duty is

paid and in case the amount of duty so recalculated is less than the sum paid, the balance shall be refunded to the manufacturer :

Provided further that when a manufacturer makes an application for the first time under paragraph 2 for availing of the procedure contained in this notification, the duty liability for the month in which the application is granted shall be calculated pro-rata on the basis of the total number of days in that month and the number of days remaining in the month from the date of such grant.

(2) The sum payable under sub-paragraph (1) shall be calculated by application of the appropriate rate to the maximum number of cold rolling machines installed by or on behalf of such manufacturer in one or more premises at any time during three calendar months immediately preceding the calendar month in which the application under paragraph 2 is made.

(3) The sum shall be tendered by the manufacturer along with the application.

4. Manufacturer's declaration and accounts. - (1) The manufacturer who has been granted permission under paragraph (2) above shall make an application in the form specified in Appendix-II to this notification to the Superintendent-in-charge of the factory for permission to remove the stainless steel pattis/pattas, or aluminium circles from his premises during the ensuing month, declaring the maximum number of cold rolling machines installed by him or on his behalf, in one or more premises at any time during three calendar months immediately preceding the said calendar month in which such application is made.

(2) If such application is not made to the Superintendent of Central Excise within the time limit laid down in sub-paragraph (1), the manufacturer shall, unless, otherwise directed by the Assistant Commissioner of Central Excise or the Deputy Commissioner of Central Excise, and in exceptional circumstances, be liable to pay duty on his entire production of stainless steel pattis/pattas, or aluminium circles during the month or part thereof in respect of which the application was to be made, at the rate prescribed in the First Schedule to the Central Excise Tariff Act, 1985 (5 of 1986) read with any relevant notification issued under sub-section (1) of section 5A of the Central Excise Act, 1944 (1 of 1944).

(3) The manufacturer shall also intimate the Superintendent of Central Excise in writing of any proposed change in the number of cold rolling machines installed by him or on his behalf, and obtain the written approval of such officer before making any such change.

5. Exemption from certain provisions etc. - (1) During the period in respect of which any manufacturer has been permitted to avail himself of the procedure of this notification, he shall be exempt from the operation of rule 8 of the Central Excise Rules, 2002.

(2) Except in accordance with such terms and conditions as the Central Government may by notification specify in this behalf, no rebate of excise duty shall be paid under rule 18 of the said Central Excise Rules, in respect of any stainless steel pattis/pattas, or aluminium circles exported out of India, out of the stock produced by such manufacturer during such period.

6. Provisions regarding new factories and closed factories resuming production. - (1) In the case of a manufacturer who commences production for the first time or who recommences production after having ceased production for a continuous period of not less than three months, and who has been permitted by the Assistant Commissioner or the Deputy Commissioner of Central Excise, as the case may be, under paragraph

2 to avail of the procedure, the amount payable by him for the first month or part thereof, as the case may be, shall be provisionally calculated on the basis of his declaration of the maximum number of cold rolling machines that are or are likely to be installed by him or on his behalf during such period.

(2) At the expiry of the period, the amount payable shall be recalculated on the basis of the maximum number of cold rolling machines actually installed and if the initial payment falls short of the total liability so determined, the deficiency shall be recovered from the manufacturer and where the total liability is less than the initial deposit, the balance shall be refunded to the manufacturer.

7. Power to condone failure to apply for special procedure. - Notwithstanding anything contained in this notification, the Additional Commissioner, or as the case may be, the Joint Commissioner of Central Excise may, at his discretion, for reasons to be recorded in writing, and subject to such conditions as he may deem fit, apply the provisions contained in this notification to a manufacturer who has failed to avail himself of the special procedure, or to comply with any condition laid down in this notification.

8. Provision regarding factories ceasing to work or reverting to the normal procedure. - Notwithstanding anything contained in this notification, where a manufacturer who had availed himself of the procedure contained in this notification ceases to work or reverts to the normal procedure, the duty payable by him in the month during which he has availed himself of the procedure shall be calculated on the basis of the maximum number of cold rolling machines installed during the last month in the manner prescribed in paragraph 6 and the amount already paid for the month in accordance with paragraph 3 shall be adjusted towards the duty so calculated and on such adjustment if there is any excess payment it shall be refunded to the manufacturer and any deficiency in duty shall be recovered from the manufacturer.

Explanation. - A manufacturer, who ceases to work his factory for one or two shifts only, shall not be deemed to have ceased to work within the meaning of this notification.

9. Confiscation and penalty. - If any manufacturer contravenes any provision of this notification in respect of any excisable goods, then all such goods shall be liable to confiscation, and the manufacturer shall be liable to penalty under rule 25 of the Central Excise Rules, 2002.

#### **Appendix-I**

(See paragraph 2)

#### **Form A S P II**

Application for permission to avail of the special procedure relating to stainless steel pattis or pattas or aluminium circles.

Name of the factory/factories.....Address.....

I/We.....manufacturers of stainless steel pattis or pattas/aluminium circles, residing at.....taluk/tehsil.....district....and holders of Central Excise Registration No.....dated.....hereby apply to avail myself/ourselves during the.....calendar month/the period beginning with....20... and ending with ....20.... of the special procedure in respect of the production or transactions in such stainless steel pattis or pattas or aluminium circles at my/our above mentioned factory/factories.

2. I/We hereby agree to abide by the terms and conditions of the said procedure throughout the said period.

Place :

Date :

Signature of manufacturers or his/their authorised agent.  
Countersigned

.....  
Range.....  
Circle.....

Place :

Date :

Permission granted for the calendar month...../the period beginning with.... and ending  
with.....

Assistant Commissioner/Deputy  
Commissioner of Central Excise

Place :

Date :

Note: Delete the entries which are not applicable.

**Appendix-II**  
(See paragraph 4)

Original  
Duplicate  
Triplicate  
Quadruplicate

**Application for removal of stainless steel pattis/pattas manufactured under the special procedure**

Name of the Factory ..... Address.....

1. I/We.....manufacturer of stainless steel pattis/pattas residing  
at..... Taluka/Tehsil..... District..... and holder of Central  
Excise Registration No. ....dated.....having been permitted to avail myself/ourselves of the special  
procedure contained in the notification issued under rule 15 of Central Excise Rules 2002, in respect of my/  
our production and transactions in such stainless steel pattis/pattas at the above-mentioned factory/factories  
hereby declare that I/we intend to install and employ the cold rolling machines for the production of stainless  
steel pattis/pattas during the year..... in the manner indicated below, and the total sum payable by me/us  
in terms of the provisions laid down in the notification in respect of the said period are stated hereunder :-

No. of cold rolling Machines to be installed and employed	Rate prescribed in Government of India Notification No. ___/2007- Central Excise, dated___	Sum payable	Total
(1)	(2)	(3)	(4)

2. I/We tender herewith the sum of Rs.....(Rupees.....only). The balance will be paid  
by me/us in monthly instalments.

3. I/We hereby declare that the particulars furnished herein are true and complete to the best of

my/our knowledge and belief.

4. I/We apply for leave to remove from the above mentioned premises during the period from .....to.....any stainless steel pattis/pattas manufactured in the said premises during that period.

5. I/We understand that the permission accorded to me/us for the year.....is subject to my/our paying the balance amount as indicated in paragraph 2 above.

Place.....

Date .....

Signature of manufacturer or his authorised agent.

To

The Superintendent of Central Excise

.....Range

.....Division

**COUNTERSIGNED**

Place.....

Date .....

Superintendent of Central Excise

.....Range

.....Circle.

Statement of duty paid :

(a) For payment in cash at.....

Treasury  
State Bank of India

Reserve Bank of India

(To be filled in by the manufacturer or his authorised agent)

Name of person tendering payment	Particulars of payment	Amount (in words as well as in figures)
(1)	(2)	(3)

Head of Account

038-Union Excise Duties- Stainless steel pattis/pattas

(b) Under the compounded levy scheme.

Date.....

Signature of the tenderer  
(To be filled in by the Treasury or Bank)

### CERTIFICATE

Deposit Number.....Date.....Received payment of rupees (in words).....

Signature of Treasurer or Accountant  
Agent or Manager

(c) For payment through account-current :

Title of Account of Ledger	Number and date of entry	Amount (in words as well as in figures)
(1)	(2)	(3)

Place.....

Date.....

Signature of the manufacturer or his authorized agent.

(d) For payment through T.R.5/Special Revenue Money Order

Date of Payment	T.R.5 No./Special Money Order Coupon No.	Amount (in words as well as in figures)
(1)	(2)	(3)

Place.....

Date.....

Clearance allowed subject to fulfilment of the condition of deposits  
Superintendent of Central Excise

Note: Delete the entries not applicable.

[Notfn. No.17/07-C.E., dated 1.3.2007 as amended by 5/13, ]